

signals about the country towards market and hurting image of trade and the country at large;

(b) if so, the details thereof along with the reasons therefor; and

(c) the steps taken by Government for regulation and monitoring of pulses' trade in order to protect the country's image?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) to (c) No such matter regarding large scale contract defaults and forced renegotiation of prices for import of pulses by private players has come to the notice of the Government.

Award to manufacturers under 'Make in India' scheme

3687. SHRI KAPIL SIBAL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details of the foreign companies which have approached the Central Government, clearance given to, pending cases, State/UT-wise and date-wise details thereof under the 'Make in India' programme;

(b) whether it is a fact that some manufacturers have been awarded under the 'Make in India' scheme, the details of the awardees, with their area of expertise; and

(c) the guidelines of Government for manufacturers to be a part of this scheme?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) No such information is maintained centrally at one place.

(b) Question does not arise in view of reply to (a) above.

(c) 'Make in India' is not a scheme but an initiative aimed at creating a conducive environment for investment, development of modern and efficient infrastructure, opening up new sectors for foreign investments and forging a partnership between Government and industry through a positive mindset.

Fall in sales of Fast Moving Consumer Goods

3688. SHRI KAPIL SIBAL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the sales of Fast Moving Consumer Goods (FMCG) has fallen in the months of November and December, 2016, if so, the details thereof;